

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 409**

**New IA/1359/ND/2021 IA/734/ND/2023 IB/638/ND/2021**

**IN THE MATTER OF:**

Yes Bank Ltd	...	Applicant
Versus		
Mothers Pride Education Personna Pvt Ltd	...	Respondent

**Order under Section 7 of IBC, 2016.**

**Order delivered on 09.03.2023**

**Coram:**

**MR. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)  
DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the IRP : Mr. Aditya Gouri, Mr. Dhananjaya Sood, Advs.

**ORDER**

Let the matter be fixed before the Regular Bench on 17.04.2023.

**Sd/-  
DR. BINOD KUMAR SINHA  
MEMBER (TECHNICAL)**

Mukesh

**Sd/-  
ASHOK KUMAR BHARDWAJ  
MEMBER (JUDICIAL)**